

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

Original Application No.216 of 2020 (PB)

Dr. P. Nagarajan

...Applicant

Versus

State of Tamil Nadu and Others

...Respondent(s)

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**Filed by
Thiru. C. Kasirajan,
Advocate, Chennai.**

Report on M/s SMT COIRS located at S.F No. 220/1A, Thimmanguthu Village, Pollachi Taluk, Coimbatore District as per the orders of the Hon'ble National Green Tribunal (PB), Newdelhi order in O.A No. 216 of 2020 Dated: 01.12.2020

1. Background:

The Hon'ble National Green Tribunal, Principal Bench, New Delhi in the matter of O.A No. 216 of 2020 Filed by Thiru Nagarajan against the State of Tamilnadu in the order dated 01.12.2020 as follows:

“Grievance in this application is against violation of environmental norms by M. Dhandapani (SMT Exports) of Thimmanguthu Village/Panchayat in Pollachi, Coimbatore District, Tamil Nadu, resulting in air and water pollution. There is extraction of ground water, in area which is over-exploited. In the process, there is dumping of coir pith and washing thereof in agriculture fields. The polluted effluents are being discharged in Sundarakali Pallam Odai, PAP Canal connected to the Bharathappuzha River. The air pollution is also affecting the children in the Rise School.

In view of above, the State PCB and the District Magistrate, Coimbatore need to take appropriate action after ascertaining the facts and following due process of law. The nodal agency for coordination and compliance will be the State PCB.

A factual and action taken report may be furnished to this Tribunal within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. List for further consideration on 05.03.2021.”

The case was adjourned to 23.04.2021 and due to exponential surge of covid-19 cases, the hearing was further postponed to 04.06.2021.

2. Earlier Judgments in similar cases against the Coir Industry in Hon'ble High Court of Madras and Hon'ble NGT (SZ), Chennai :

a) In the Criminal Revision case CrI.R.C.No.1307 of 2015 and M.P.No.1 of 2015 and CrI. M.P.No.1771 of 2017 filed before the Hon'ble High Court of Madras issued an

order dated 14.07.2017 in the case filed by M/s Sukumaran Coir Industries Pvt Ltd Vs DEE, TNPC Board, Perundurai inter alia as follows:

- i) The impugned order is sustainable;**
- ii) Since the petitioner industry, being a coir industry, has been categorized and declared to be a White industry as per the second respondent Board proceeding in B.P No.06 dated 02.08.2016, it does not require to get any consent from the second respondent Board;**
- iii) However, the petitioner industry shall submit to the second respondent Board for all other monitoring purpose and in this regard, it is open to the second respondent to impose any conditions, which are imposable to any such category of industry, as that of the petitioner industry;**
- iv) Once such conditions are imposed, it is for the petitioner industry to comply with the same in toto;**
- v) After verification of such compliance, by having an on the spot inspection to be conducted by the Board of the second respondent, it is open to them to clear the petitioner industry to commence their production or business.**
- vi) Once the second respondent Board clears the petitioner industry in the manner indicated above, the impugned order shall not stand in the way, it gets vanished, the moment the second respondent Board clears the petitioner industry to run.**
- vii) With these directions, the criminal revision case is disposed."**

b) In a similar case, in the Hon'ble High Court of Madras in W.P.No.21327 of 2015 filed by the Thiru U.C Palanisamy Vs The Superintending Engineer, TANGEDCO, Erode and Others and also in the Hon'ble NGT (Southern Bench), Chennai in Application No.114 of 2015 file by Thiru Samiappan Vs The Chairman, TNPC Board and others the TNPC Board has recommended the following which is also mentioned in the Hon'ble Court and the Hon'ble Tribunal order dated 11.02.2016 & 03.02.2016 as follows:

- i) The unit shall not commission the unit without consent to operate from the Board. (At that time coir manufacturing units are categorized under green category)**
- ii) The unit shall not use water in the process at any stage as assured.**
- iii) The unit shall cover the drying of coir pith with adequate tarpaulins during raining and shall provide adequate collection tank for the open concrete year if**

any water collected in the drying year during raining and shall be used for gardening after satisfying the standards prescribed by the Board.

iv) The unit shall comply the emission and ambient air quality standards prescribed by the Board.

v) The unit shall cover all the conveyors at top and provide closed collection system with impervious floor for the final coir pith reject from the screener so as to avoid dust emission.

vi) The Unit shall use the open concrete yard only for the drying of coir pith block manufacturing process without water spraying method.

vii) The unit shall ensure that approach road within the premises shall be of either concreted or with bitumen road.

viii) The unit shall not dry coconut fibre on the roads and along the banks of LBP canal.

ix) The unit shall obtain all statutory clearances from competent authorities."

c) Further in the Hon'ble NGT application no. 199 of 2016 (SZ) in the matter of N.Muthukumar, Kinathukadavu Taluk, Coimbatore District Vs The Chairman and The Member Secretary, TNPC Board Chennai in the order dated 01.09.2016 directed the TNPC Board to frame the guidelines by the Board and the same shall widely be published throughout the State. Accordingly the committee was constituted by the Board and the guidelines were issued as submitted below:

Water Pollution :

a) Generally optimum utilization of water for retting activity does not generate any trade effluent. The optimum quantity of water depends on various factors like nature of pith, rainfall and methodological conditions etc. Hence, the unit shall utilise only optimum quantity of water so as to avoid wastewater generation according to the local conditions.

b) As coir pith is water absorbent, drying yard shall have a bedding (platform) of coir pith of adequate depth to retain excess water if any.

c) Around the drying yard, drains with collecting basin shall be provided to collect any runoff/wastewater generated from the retting activity .

d) The unit shall recycle the collected water (if any) for retting activity with due makeup of fresh water.

- e) The unit ensure that the wastewater shall not be discharge into any water bodies/ nearby lands under any circumstances.

Air Pollution:

- a) Usage of wet husk shall reduce the dust emission during disintegration and decortications.
- b) The disintegration and decortications shall be carried out in a closed shed so as to avoid dust emission.
- c) Tin sheet cover shall be provided to the rotary sieve and conveyors to minimize the dust emission.
- d) Green belt of adequate depth shall be developed to avoid dust emission.

If the provision of compound wall and green belt development is not feasible then the unit shall provide wind net arrestor of adequate height all along the boundary of the unit especially in drying area so as to mitigate dust emission.

3. Field Inspection of the Coir Units in Thimmanguthu Village:

Based on the Hon'ble NGT (PB) Order in O.A No. 216 of 2020 dated 01.12.2020, the unit of M/s SMT Coirs and also the its adjacent units were inspected on 03.02.2021. The following units were inspected and the observations were given below:

1. M/s SMT Coirs
2. M/s Palaniappa Coco Peat
3. M/s Selvam Coco Tech
4. M/s Proposed site of M/s SMT Coirs Unit II

a) M/s SMT Coirs:

The unit of M/s SMT Coirs and the sister concern unit of M/s Palaniappa Coco Peat are located in the same premises at S.F No. 220/1A, Samiyandi Pudur Post, Thimmanguthu Village, Pollachi Taluk, Coimbatore District.

The unit is involved in the manufacturing of fibre from coconut husk. The main raw material is coconut husk which is stored and soaked in the water. The coconut husk is carried through the conveyors to the Beater machine. The wetted husk is beaten in the beater machine to obtain the fibre. The obtained fibre along with the

coir pith which is separated in the rotary screen. Then the fibre is separated through the conveyor and then passed on through the polisher machine. Then the polished fibre and the separated coir pith are separately taken for further process.

The waste water generated from the process is collected in the collection tank and recycled for the wetting process. The fibre is spreaded in the open concrete paved yard within the premises for drying. After drying the dried fibre is carried to the hydraulic press machine for making fibre blocks and baled.

The unit has installed the following machineries in the M/s SMT Coirs

Sl. No	Name of the Equipment	Measures provided
1.	Beater Machine	Operated in closed system in a shed
2.	Rotary Screen	Operated in a shed
3.	Polisher	Operated in a shed
4.	Rotary Screen	Operated in a shed

During inspection on 03.02.2021, the following were observed.

1. The unit was not in operation and it was reported that maintenance works was carried out.
2. The unit has informed that the water required for the process is obtained from well. However the unit has not furnished any documents in this regard at the time of inspection.
3. The unit is processing the fibre from the coconut husk.
4. The coconut husk is wetted with the water in the open concrete area
5. The waste water generated from the wetting process is collected in the nearby collection tank.
6. The processed fibre is dried in the open concrete paved area within the premises. The unit has provided wind nest arrestors and compound wall around the premises. However, during inspection it was noticed that the particles are easily carried away due to heavy wind and creates a nuisance and dust pollution since the location of the unit is in wind prone area.

7. The unit has not provided the adequate APC measures for the open drying area.
8. The unit has installed machinery of capacity 5 tons/day for the fibre processing.

As per the CPCB revised direction dated 07.03.2016 and Tamilnadu Pollution Control Board proceedings dated 02.08.2016, the manufacturing of Coir items from Coconut Husk falls under white Category. As per the CPCB classification the unit falls under White category hence the coir units have not applied for the consent of the Board.

b) M/s Palaniappa Coco Peat:

The byproduct is coir pith which is collected from the processing of coir fibre from the coconut husk. The byproduct coir pith is collected and given to the nearby land owners for further processing. The coir pith is spreaded in the nearby barren agricultural fields on rental basis and fresh water is sprayed on the dumped pith at the rate of 10 – 20 litres/kg of pith. The coir pith is washed with water to remove the unwanted dust and also to reduce the high electrical conductivity of the pith. The process is carried out in open land and the waste water generated from the process is disposed on land for open percolation without any treatment. The dried pith is spreaded in the open land for drying after adequate watering. When the moisture content reaches less than 25% the pith is collected and the dried pith is carried to the unit for further processing using hydraulic press machine for making pith blocks and baled.

1. The unit is giving contract work to nearby the land owners.
2. The pith is stored in open land and the pith is processed with the water for washing to reduce from the high electrical conductivity to low electrical conductivity.
3. The water used for the process is discharged on land for open percolation.
4. The unit has production capacity of 5 tons/day for the pith processing facility.

As per the CPCB revised direction dated 07.03.2016 and Tamilnadu Pollution Control Board proceedings dated 02.08.2016, the manufacturing of Coir items from Coconut Husk falls under white Category. As per the CPCB classification the unit

falls under White category hence the coir units have not applied for the consent of the Board.

c) M/s SELVAM COCO TECH:

The near unit of M/s Selvam Coco Tech located adjacent to the unit of M/s SMT Coirs was also inspected on 03.02.2021 and the following were observed:

1. The unit was in operation.
2. The unit has informed that the water required for the process is obtained from well. However the unit has not furnished any documents in this regard at the time of inspection.
3. The unit is processing the fibre from the coconut husk.
4. The coconut husk is wetted with the water in the open concrete area
5. The waste water generated from the wetting process is collected in the nearby collection tank.
6. The processed fibre is dried in the open concrete area. The unit has provided wind nest arrestors and compound wall around the premises. However, during inspection it was noticed that the particles are easily carried away due to heavy wind and creates a nuisance and dust pollution since the location of the unit is in wind prone area.
7. The unit has not provided the adequate APC measures for the open drying area.
8. The byproduct pith is processed in the sister concern in the nearby unit.

As per the CPCB revised direction dated 07.03.2016 and Tamilnadu Pollution Control Board proceedings dated 02.08.2016, the manufacturing of Coir items from Coconut Husk falls under white Category. As per the CPCB classification the unit falls under White category hence the coir units have not applied for the consent of the Board.

d) About the proposed unit of M/s SMT COIRS UNIT II:

The proposed unit of M/s SMT Coirs Unit II is located adjacent to the Sundrakalli Pallam Odai was also inspected on 03.02.2021 and the following were observed:

1. The unit was in the process of construction. The unit has informed during inspection that it has dropped the proposal of further construction and its going to be utilized as drying yard.
2. The unit has informed that the water required for the process is obtained from the nearby well.
3. The unit has proposed to process the fibre from the coconut husk.
4. The coconut husk is wetted with the water in the open concrete area
5. During inspection the unit has completed the concrete platform and was in the process of utilizing the same as drying yard.
6. Since the unit processing activity was classified under White Category, the unit has not applied for the consent of the Board.

4. Analysis of Water Pollution:

Based on the previous persistent complaints received on 20.08.2020, 23.08.2020, 24.08.2020, 26.08.2020, 01.09.2020 & 07.09.2020 against the coir units from the public of Thimmanguthu Village, Pollachi Taluk, Coimbatore District regarding the contamination of ground water due to the discharge of waste water generated and coir dust pollution from the Coir Industries functioning in the Thimmanguthu Village and the site of Thimmanguthu Village was inspected previously on 09.09.2020 and during inspection; the petitioner was requested to inform the locations where water samples to be drawn for analysis from water bodies in and around the Village. As per the request of the petitioner Thiru Nagarajan the water samples were drawn at the following locations along with the petitioner and sent for analysis to Advance Environmental Laboratory, TNPCBd, Coimbatore

1. Stagnated water in the Coir Pith area of M/s SMT Coirs in the lease land of Thiru Veerapa Gounder
2. Open Well in the premises of Thiru Palanisamy (S/o Thiru Ayyasamy in Paraikadu Thottam
3. Open Well inside the premises of Thiru K.Mayilsamy (S/o Karuppasamy Gounder) near the M/s SMT Coirs Unit II
4. Bore Well inside the premises of Thiru Abilshek (S/o Thiru Kanagaraj) near the M/s Raghunanda Paper Boards
5. Bore Well opposite to the premises of Thiru Abilshek (S/o Thiru Kanagaraj)

The result of analysis of the water samples obtained from the Advanced Environmental Laboratory, TNPCBd, Coimbatore is enclosed as Annexure. On comparing the Result of analysis with the **Drinking Water – Specification (IS 10500:2012)** for the Parameters tested in and around the village were within the limits prescribed.

5. Action Taken:

The coir unit of M/s SMT Coirs, M/s Palaniappa Coco Peat, M/s Selvam Coco Tech, M/s SMT Coirs Unit II have been addressed by this office letter dated 05.05.2021 to follow the guidelines already issued in the Hon'ble NGT application no. 199 of 2016 (SZ) and to comply the following:

1. The unit was directed to comply the guidelines issued by the TNPCB.
2. Since the unit is processing the coir pith in the open barren land for the reduction of high electrical conductivity to low electrical conductivity by spraying water on barren agricultural lands in various locations in and around the Thimmanguthu Village on lease basis/job work to farmers which leads to leachate generation leading to ground water pollution. Hence the unit was directed stop the such process of coir pith to reduce electrical conductivity in agricultural lands.
3. The unit of M/s SMT Coir shall provide effluent treatment plant with ZLD treatment system and recycle the treated water for process.
4. The pith particles are very lighter in size and when it is sun dried and due to heavy wind (wind prone area) it creates nuisance to the nearby residences in the form of dust pollution, hence the unit shall alternatively provide the mechanical tray drier for the drying of coir pith instead of open area in the impervious floor.
5. The proposed unit of M/s SMT Coirs Unit II shall not carry out pith processing activities without the concurrence of the TNPC Board.


District Environmental Engineer
Tamilnadu pollution Control Board
Coimbatore South
28/05/2021

Encl: Annexure

I – Photographs

II – Result of Analysis of the water samples.

Annexure
Photographs showing the process of Coir Industries in
Thimmanguthu Village, Pollachi Taluk, Coimbatore District



Coconut husk (raw material) storage within the premises for processing (M/s SMT Coirs)



Process Conveyor belt completely in closed condition on 03.02.2021(M/s SMT Coirs)

Annexure
Photographs showing the process of Coir Industries in
Thimmanguthu Village, Pollachi Taluk, Coimbatore District



Coir fiber in open concrete pavement area within the premises on 03.02.2021 (M/s SMT Coirs)



Coir fiber drying in open concrete pavement area within the premises (M/s SMT Coirs)

Annexure
Photographs showing the process of Coir Industries in
Thimmanguthu Village, Pollachi Taluk, Coimbatore District



Coir Fibre hydraulic baling press machine (M/s SMT Coirs)



Coir fibre baled storage within the premises (M/s SMT Coirs)

Annexure
**Photographs showing the process of Coir Industries in
Thimmanguthu Village, Pollachi Taluk, Coimbatore District**



**Coir Pith drying in open concrete pavement area within the premises on 03.02.2021
(M/s Palaniappa Coco Peat)**



**Coir Pith drying in open concrete pavement area within the premises on 03.02.2021
(M/s Palaniappa Coco Peat)**

Annexure
Photographs showing the process of Coir Industries in
Thimmanguthu Village, Pollachi Taluk, Coimbatore District



Compound wall above which tin sheet cover in M/s SMT Coirs not adequate (wind prone area)



Coir Pith compacting machine of M/s Palaniappa Coco Peat on 03.02.2021

Annexure
Photographs showing the process of Coir Industries in
Thimmanguthu Village, Pollachi Taluk, Coimbatore District



Coir fibre dried in open concrete pavement area in new proposed site of M/s SMT Coirs Unit II



Sundarakalli Palam Odai near the proposed site of M/s SMT Coirs Unit II

Annexure
Photographs showing the process of Coir Industries in
Thimmanguthu Village, Pollachi Taluk, Coimbatore District



Coir pith processing in open agricultural barren lands on 03.02.2021



Coir pith processing in open agricultural barren lands on 03.02.2021



TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY,
COIMBATORE - 641 030.



Accredited Laboratory - (ISO/IEC 17025:2005)
REPORT OF ANALYSIS

NABL - TC-7025

ULR-TC70252000000442F

Report No : 404, 405, 406.

Analysis starting Date : 10.09.2020.

Code No & Point of Collection

1. 575 - Stagnated water in the Coir Pith area of

M/s.SMT Coirs in the lease land of

Thiru Veerapa Gounder [Stagnated Water]

2. 576 - Open well in the premises of Thiru.Palanisamy

(S/o.Thiru Ayyasamy) in Paraikadu Thottam

[Open Well Water]

3. 577 - Open well in the premises of Thiru.K.Mayilsamy

(S/o.Karuppasamy Gounder) near the M/s.SMT

Coirs Unit - II. [Open Well Water]

Report Date : 22.10.2020.

Analysis Completion date : 22.10.2020.

Date of Collection : 09.09.2020.

Date of Receipt : 10.09.2020.

Sample Condition : Sealed

Sample Quantity : 2.5 Litres

Sample Collected and

Requested by : Er.J.Satheesh AE.,

O/o.The District Env.Engineer

Plot No.E-55A,

Pollachi Main Road, Kurichi,

SIDCO Industrial Estate,

Coimbatore - 641 021.

SL.No	Parameters	Test Method	Unit	Sample-1 575	Sample-2 576	Sample-3 577
1	pH @ 25° C	APHA 23rd Edi.2017 4500 - H ⁺	---	7.49	7.92	8.43
2	Conductivity	APHA 23rd Edi. 2017 - 2510 - B	µs/cm	733	1194	854
3	Total Suspended Solids	APHA 23rd Edi. 2017 - 2540 - D	mg/l	142	10	8
4	Total Dissolved Solids	APHA 23rd Edi. 2017 - 2540 - C	mg/l	378	610	460
5	Chlorides as Cl	APHA 23rd Edi. 2017 - 4500 - Cl-B	mg/l	**	173	84
6	Sulphate as SO ₄	APHA 23rd Edi. 2017 - 4500 - E	mg/l	25	16	14
7	Oil & Grease	APHA 23rd Edi. 2017 - 5520 - B	mg/l	<4	<2	<2
8	BOD for 3 days @ 27°C	IS 3025 - 1993, Reaff - 2009	mg/l	50	6	<2
9	COD	APHA 23rd Edi.2017 - 5220 - B	mg/l	368	56	8

Remarks: < - Indicates less than minimum detectable limit.

** - Colour Interference.

J.E.S
J.E.S

AP
27/10/2020
Dy.C.S.O

(K.Selvaraj)
[K.SELVARAJ]
Authorised Signatory,
Assistant Director (Lab).

The test result furnished relate to the sample received. The test report shall not be reproduced anywhere except in full without the written approval of Laboratory.
3rd & 4th Floor, No.5, Ramasamy Nagar, Kavundampalayam, Coimbatore - 641 030.
Telephone: 0422 - 2440174, Email: deltnpcbce@gmail.com, aeltncpcbce@gmail.com.



TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY,
COIMBATORE - 641 030.



Accredited Laboratory - (ISO/IEC 17025:2005)

NABL - TC-7025

REPORT OF ANALYSIS

ULR-TC70252000000442F

Report No : 404, 405, 406.

Report Date : 22.10.2020.

Analysis starting Date : 10.09.2020.

Analysis Completion date : 22.10.2020.

Code No & Point of Collection

Date of Collection : 09.09.2020.

1. 575 - Stagnated water in the Coir Pith area of

Date of Receipt : 10.09.2020.

M/s.SMT Coirs in the lease land of

Sample Condition : Sealed

Thiru Veerapa Gounder [Stagnated Water]

Sample Quantity : 2.5 Litres

2. 576 - Open well in the premises of Thiru.Palanisamy

Sample Collected and

(S/o.Thiru Ayyasamy) in Paraikadu Thottam

Requested by

[Open Well Water]

: Er.J.Satheesh AE.,

O/o.The District Env.Engineer

3. 577 - Open well in the premises of Thiru.K.Mayilsamy

Plot No.E-55A,

(S/o.Karuppasamy Gounder) near the M/s.SMT

Pollachi Main Road, Kurichi,

Coirs Unit - II. [Open Well Water]

SIDCO Industrial Estate,

Coimbatore - 641 021.

Sl.No	Parameters	Test Method	Unit	Sample-1 575	Sample-2 576	Sample-3 577
10	Total Residual Chlorine	APHA 23rd Edi.2017 - 4500 Cl-B	mg/l	**	<1.0	<1.0
11	Fluoride	APHA 23rd Edi.2017 - 4500 F - D	mg/l	0.33	0.30	<0.2
12	Alkalinity	APHA 23rd Edi.2017 - 2320 - B	mg/l	**	224	224
13	Total Hardness	APHA 23rd Edi.2017 - 2340 - C	mg/l	**	500	348
14	Calcium	APHA 23rd Edi.2017 - 3500 Ca - B	mg/l	**	64.1	86.6
15	Magnesium	APHA 23rd Edi.2017 - 3500 - Mg-A	mg/l	**	82.6	32.1
16	Iron Total	APHA 23rd Edi.2017 - 3500 - Fe - B	mg/l	2.21	0.42	0.38
17	Hexavalent Chromium	APHA 23rd Edi.2017 - 3500 Cr - B	mg/l	<0.05	<0.05	<0.05

Remarks: < - Indicates less than minimum detectable limit.

** - Colour Interference.

J.E.S

27/10/2020
Dy.C.S.O

[K.SELVARAJ]

Authorised Signatory,
Assistant Director (Lab).

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3rd & 4th Floor, No.5, Ramasamy Nagar, Kavundampalayam, Coimbatore - 641 030.
Telephone: 0422 - 2440174, Email: deltnpcbcbce@gmail.com, aeltncpcbcbce@gmail.com.



TAMILNADU POLLUTION CONTROL BOARD
Advanced Environmental Laboratory, Coimbatore – 641 030.

REPORT OF ANALYSIS

Report No : 404, 405, 406.

Analysis starting Date : 10.09.2020.

Code No & Point of Collection

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(S/o.Thiru Ayyasamy) in Paraikadu Thottam

[Open Well Water]

3. 577 – Open well in the premises of Thiru.K.Mayilsamy

(S/o.Karuppasamy Gounder) near the M/s.SMT

Coirs Unit – II. [Open Well Water]

Report Date : 22.10.2020.

Analysis Completion date : 22.10.2020.

Date of Collection : 09.09.2020.

Date of Receipt : 10.09.2020.

Sample Condition : Sealed

Sample Quantity : 2.5 Litres

Sample Collected and

Requested by : Er.J.Satheesh AE.,

O/o.The District Env.Engineer

Plot No.E-55A,

Pollachi Main Road, Kurichi,

SIDCO Industrial Estate,

Coimbatore – 641 021.

Sl.No	Parameters	Test Method	Unit	Sample-1 575	Sample-2 576	Sample-3 577
18	Colour	APHA 23rd Edi.2017 2120 - B	Hazen Units	4000 pH:7.35 Apparently	10	10
19	Nitrate Nitrogen	APHA 23rd Edi.2017 – 4500 NO3	mg/l	**	3.84	4.06
20	Turbidity	APHA 23rd Edi.2017 2130 -B	NTU	**	4.2	6.7
21	Copper	APHA 23rd Edi. 2017 – 3500 – Cu-A	mg/l	0.4168	0.0592	0.0692
22	Zinc	APHA 23rd Edi. 2017 - 3500. Zn-A	mg/l	0.5480	0.1460	0.2468

Remarks: < - Indicates less than minimum detectable limit.

** - Colour Interference.

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[K.SELVARAJ]
[K.SELVARAJ]
Assistant Director (Lab)

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Telephone: 0422 – 2440174, Email: deltncbcbe@gmail.com, aeltncbcbe@gmail.com.



TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY,
COIMBATORE - 641 030.



Accredited Laboratory - (ISO/IEC 17025:2005)
REPORT OF ANALYSIS

NABL - TC-7025

ULR-TC702520000000442F

Report No : 407, 408. Report Date : 22.10.2020.
Analysis starting Date : 10.09.2020. Analysis Completion date : 22.10.2020.
Code No & Point of Collection Date of Collection : 09.09.2020.
4. 578 - Borewell inside the premises of Thiru.Abishek Date of Receipt : 10.09.2020.
(S/o.Thiru Kanagaraj) near the M/s.Raghunanda Paper Boards [Bore well water]. Sample Condition : Sealed
Sample Quantity : 2.5 Litres
5. 579 - Bore well opposite to the premises of Thiru.Abishek Sample Collected and
(S/o.Thiru Kanagaraj) [Bore well water]. Requested by : Er.J.Satheesh AE.,
O/o.The District Env.Engineer
Plot No.E-55A,
Pollachi Main Road, Kurichi,
SIDCO Industrial Estate,
Coimbatore - 641 021.

Sl.No	Parameters	Test Method	Unit	Sample-4 578	Sample-5 579
1	pH @ 25° C	APHA 23rd Edi.2017 4500 - H ⁺	---	7.80	8.18
2	Conductivity	APHA 23rd Edi. 2017 - 2510 - B	µs/cm	1486	1307
3	Total Suspended Solids	APHA 23rd Edi. 2017 - 2540 - D	mg/l	12	4
4	Total Dissolved Solids	APHA 23rd Edi. 2017 - 2540 - C	mg/l	752	678
5	Chlorides as Cl	APHA 23rd Edi. 2017 - 4500 - Cl-B	mg/l	203	183
6	Sulphate as SO ₄	APHA 23rd Edi. 2017 - 4500 - E	mg/l	58	41
7	Oil & Grease	APHA 23rd Edi. 2017 - 5520 - B	mg/l	<2	<2
8	BOD for 3 days @ 27°C	IS 3025 - 1993, Reaff - 2009	mg/l	<2	<2
9	COD	APHA 23rd Edi.2017 - 5220 - B	mg/l	8	8

Remarks: < - Indicates less than minimum detectable limit.

J.E.S

Dy.C.S.O

[K.SELVARAJ]
Authorised Signatory,
Assistant Director (Lab).

The test result furnished relate to the sample received. The test report shall not be reproduced anywhere except in full without the written approval of Laboratory
3rd & 4th Floor, No.5, Ramasamy Nagar, Kavundampalayam, Coimbatore - 641 030.
Telephone: 0422 - 2440174, Email: deltncbche@gmail.com, aeltncbche@gmail.com.



TAMILNADU POLLUTION CONTROL BOARD,
ADVANCED ENVIRONMENTAL LABORATORY,
COIMBATORE - 641 030.



Accredited Laboratory - (ISO/IEC 17025:2005)

NABL - TC-7025

REPORT OF ANALYSIS

ULR-TC702520000000442F

Report No : 407, 408. Report Date : 22.10.2020.
Analysis starting Date : 10.09.2020. Analysis Completion date : 22.10.2020.
Code No & Point of Collection Date of Collection : 09.09.2020.
4. 578 - Borewell inside the premises of Thiru.Abishek Date of Receipt : 10.09.2020.
(S/o.Thiru Kanagaraj) near the M/s.Raghunanda Sample Condition : Sealed
Paper Boards [Bore well water]. Sample Quantity : 2.5 Litres
5. 579 - Bore well opposite to the premises of Thiru.Abishek Sample Collected and
(S/o.Thiru Kanagaraj) [Bore well water]. Requested by : Er.J.Satheesh AE.,
O/o.The District Env.Engineer
Plot No.E-55A,
Pollachi Mair, Road, Kurichi,
SIDCO Industrial Estate,
Coimbatore - 641 021.

Sl.No	Parameters	Test Method	Unit	Sample-4 578	Sample-5 579
10	Total Residual Chlorine	APHA 23rd Edi.2017 - 4500 Cl-B	mg/l	<1.0	<1.0
11	Fluoride	APHA 23rd Edi.2017 - 4500 F - D	mg/l	<0.2	0.58
12	Alkalinity	APHA 23rd Edi.2017 - 2320 - B	mg/l	400	380
13	Total Hardness	APHA 23rd Edi.2017 - 2340 - C	mg/l	512	480
14	Calcium	APHA 23rd Edi.2017 - 3500 Ca - B	mg/l	57.7	48.1
15	Magnesium	APHA 23rd Edi.2017 - 3500 - Mg-A	mg/l	89.4	87.5
16	Iron Total	APHA 23rd Edi.2017 - 3500 - Fe -B	mg/l	0.41	0.28
17	Hexavalent Chromium	APHA 23rd Edi.2017 - 3500 Cr - B	mg/l	<0.05	<0.05

Remarks: < - Indicates less than minimum detectable limit.

J.E.S
J.E.S

27/10/2020
Dy.C.S.O

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[K.SELVARAJ]

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Assistant Director (Lab).

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Telephone: 0422 - 2440174, Email: deltncbcbe@gmail.com, aeltncbcbe@gmail.com.



TAMILNADU POLLUTION CONTROL BOARD
Advanced Environmental Laboratory, Coimbatore – 641 030.

REPORT OF ANALYSIS

Report No	: 407, 408.	Report Date	: 22.10.2020.
Analysis starting Date	: 10.09.2020.	Analysis Completion date	: 22.10.2020.
Code No & Point of Collection		Date of Collection	: 09.09.2020.
4. 578 – Borewell inside the premises of Thiru.Abishek (S/o.Thiru Kanagaraj) near the M/s.Raghunanda Paper Boards [Bore well water].		Date of Receipt	: 10.09.2020.
		Sample Condition	: Sealed
		Sample Quantity	: 2.5 Litres
5. 579 – Bore well opposite to the premises of Thiru.Abishek (S/o.Thiru Kanagaraj) [Bore well water].		Sample Collected and Requested by	: Er.J.Satheesh AE., O/o.The District Env.Engineer Plot No.E-55A, Pollachi Main Road, Kurichi, SIDCO Industrial Estate, Coimbatore – 641 021.

Sl.No	Parameters	Test Method	Unit	Sample-4 578	Sample-5 579
18	Colour	APHA 23rd Edi.2017 2120 - B	Hazen Units	5	5
19	Nitrate Nitrogen	APHA 23rd Edi.2017 – 4500 NO3	mg/l	0.34	0.76
20	Turbidity	APHA 23rd Edi.2017 2130 - B	NTU	3.1	3.7
21	Copper	APHA 23rd Edi. 2017 – 3500 – Cu-A	mg/l	0.1062	0.2408
22	Zinc	APHA 23rd Edi. 2017 - 3500. Zn-A	mg/l	0.2592	0.1490

Remarks: < - Indicates less than minimum detectable limit.

J.E.S.
21/10/2020
J.E.S.

D.C.S.O.
21/10/2020
D.C.S.O.

[K.SELVARAJ]
21/10/2020
[K.SELVARAJ]
Assistant Director (Lab)

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Telephone: 0422 - 2440174, Email: deltnpcbce@gmail.com, aeltncpcbce@gmail.com.

6	Sulphate as SO ₄	mg/l	200	400	1000	25	16	14	58	41
7	Oil & Grease	mg/l	--	--	10	<4	<2	<2	<2	<2
8	BOD (at 27 °C for 3 days)	mg/l	--	--	30	50	6	<2	<2	<2
9	COD	mg/l	--	--	250	368	56	8	8	8
10	Total Residual Chlorine	mg/l	--	--	1	**	<1	<1	<1	<1
11	Fluoride	mg/l	1.0	1.5	2	0.33	0.30	<0.2	<0.2	0.58
12	Alkalinity	mg/l	200	600	--	**	224	224	400	380
13	Total Hardness	mg/l	5	15	--	**	500	348	512	480
14	Calcium	mg/l	75	200	--	**	64.1	86.6	57.7	48.1
15	Magnesium	mg/l	30	100	--	**	82.6	32.1	89.4	87.5
16	Iron Total as Fe	mg/l	0.3	No relaxation	--	2.21	0.42	0.38	0.41	0.28
17	Hexavalent Chromium	mg/l			0.1	<0.05	<0.05	<0.05	<0.05	<0.05
18	Colour	Hazen Units	5	15	--	4000	10	10	5	5
19	Nitrate Nitrogen	mg/l	45	No relaxation		**	3.84	4.06	0.34	0.76
20	Turbidity	NTU	1	5		**	4.2	6.7	3.1	3.7
21	Copper	mg/l	5	15		0.4168	0.0592	0.0692	0.1062	0.2408
22	Zinc	mg/l	0.01	No relaxation		0.5480	0.1460	0.2468	0.2592	0.1490



District Environmental Engineer
Tamilnadu Pollution Control Board,
Coimbatore South

28-5-2024

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

Original Application No.216 of 2020 (SZ)

Dr. P. Nagarajan

...Applicant

Versus

State of Tamil Nadu and Others

...Respondent(s)

REPORT FILED ON BEHALF OF TAMIL
NADU POLLUTION CONTROL BOARD

Advocate for Respondent: TNPCB
Thiru. Kasirajan
Advocate, Chennai.

Date: 01.06.2021